

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

STARRED QUESTION NO:383

ANSWERED ON:19.12.2006

INTEGRATED TRIBAL DEVELOPMENT PROJECTS

Patel Shri Kishanbhai Vestabhai;Singh Shri Sugrib

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the funds allocated under Integrated Tribal Development Projects (ITDP) during the last three years and the current year;
- (b) whether the Government has received proposals from various State Governments for providing grants under the said scheme;
- (c) if so, the details and the time by which these proposals are likely to be cleared; and
- (d) the steps being taken by the Government to achieve the ITDP objectives?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P. R. KYNDIAH)

(a) to (d) : A statement is laid on the table of the house.

Statement referred to in reply to parts (a) to (d) of Lok Sabha starred Question No. 383 for 19.12.2006 regarding Integrated Tribal Development Projects

(a) Integrated Tribal Development Projects (ITDP) and Integrated Tribal Development Agencies (ITDA) are administrative units of the State Governments in tribal areas of respective States to implement various schemes/ programmes relating to tribal welfare. The Ministry of Tribal Affairs does not have any specific scheme for funding of Integrated Development Projects. However, under Special Central Assistance to Tribal Sub Plan (SCA to TSP), the Ministry of Tribal Affairs since 2003-04 has started ITDP/ ITDA-wise earmarking of funds, in the grants released to the respective State Governments. Details of funds earmarked for ITDPs/ ITDAs during last three years and current year is at Annex-I.

(b) & (c) Submission of projects by State Governments under SCA to TSP is not insisted upon for release of funds as it is done in accordance with the allocation made to the State and submission of utilization certificate for the funds released during previous years as required under the Fiscal Responsibility & Budget Management Act, 2003. For 2006-07, funds have already been released to eligible States as per details given in the Annex-II.

(d) The main function of the ITDPs/ ITDAs is to implement various programmes/ schemes for integrated socio-economic development of the tribal community. The Ministry of Tribal Affairs periodically reviews the implementation of its various programmes/ schemes with the State Governments.